

Annual Accounts and Audit Report of the Central Silk Board, for the year 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANOMA) : I beg to lay on the Table

(1) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1982-83 together with Audit Report thereon, under section 12-A of the Central Silk Board Act, 1948.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8565/84]

12.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cinematograph (Amendment) Bill, 1984, which has been passed by the Rajya Sabha at its sitting held on the 8th August, 1984."

CINEMATOGRAPH (AMENDMENT) BILL, 1984 AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL : Sir, I lay on the Table of the House the Cinematograph (Amendment) Bill, 1984, as passed by Rajya Sabha.

12.10 hrs.

ASSENT TO BILL

SECRETARY-GENERAL : Sir, I lay

on the Table the Employees' State Insurance (Amendment) Bill, 1984, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 24th July, 1984.

JOINT COMMITTEE ON OFFICES OF PROFIT

Eleventh Report

SHRI GULSHER AHMED (Satna) : I beg to present the Eleventh Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 13th August, 1984, will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.

2. Consideration and passing of :

(a) The Indian Telegraph (Amendment) Bill, 1984, as passed by Rajya Sabha.

(b) The Delegated Legislation Provisions (Amendment) Bill, 1984, as passed by Rajya Sabha.

(c) The Dowry Prohibition (Amendment) Bill, 1984.

(d) The Land Acquisition (Amendment) Bill, 1984.

(e) The Cinematograph (Amend-